

regional imbalances and creating a smooth impetus in representative areas;

(b) if so, what are the details of the proposed scheme;

(c) whether some districts have also been identified for implementing this scheme;

(d) whether any survey has also been conducted; and

(e) if so, what is the outcome of the survey so conducted?

THE MINISTER OF PLANNING (SHRI NARAYAN DUTT TEWARI):

(a) Government concern for correcting existing regional imbalances and for taking steps to prevent fresh imbalances dates back to the inception of planned development in the country. This approach has resulted in drawing up special programmes according to the conditions of each State, such as the Hill Areas and Tribal Areas Development Programme, the Drought Prone Area Programme, Command Area Development Programme, the Minimum Needs Programme, incentive schemes for the industrially backward districts etc.

Apart from these schemes, the formula for distribution of Central assistance is weighted in favour of those States whose per capita income is below the national average. Central assistance is also allocated for special problems.

(b) to (e) In view of (a), these questions do not arise.

205. [Transferred to the 12th June, 1980].

#### States' draft proposals for the Sixth Five Year Plan

206. SHRI DHARAMCHAND JAIN: Will the MINISTER of PLANNING be pleased to state:

(a) whether it is a fact that the Planning Commission has asked the States to send their draft proposals for the Sixth Five Year Plan;

(b) whether it is also a fact that the Commission has also impressed upon the States that the size of the Sixth Plan would depend on their capacity to raise additional resources; and

(c) whether Government have examined the feasibility of raising resources by ways other than fresh taxation such as gearing up the administrative machinery to recover tax arrears, and constant review of plan proposals?

THE MINISTER OF PLANNING (SHRI NARAYAN DUTT TEWARI):

(a) Yes, Sir.

(b) The State Governments have been informed that while attempt will be made to maintain the tempo of Central assistance for the State's Plans, they have also been requested to restrain non-plan expenditure, improve receipts and to raise more internal resources through fresh measures so as to accelerate the pace of development in the States.

(c) All possibilities of mobilising resources for the Five Year Plan—1980—85, including tightening of the administrative machinery to recover tax arrears etc. are being explored.

#### Publication of plan document

207. PROF. RAMLAL PARIKH: Will the MINISTER of PLANNING be pleased to state:

(a) what was the period of each Five Year Plan;

(b) whether it is a fact that the Document for each Five Year Plan was published much later after the beginning for the Plan period;

(c) if so, what is the exact position for each plan regarding the timing of publication of the plan Document;

(d) by when the Sixth Five Year Plan Document is likely to be finalised and published; and